

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 03

IA 3584/2024 IN C.P. (IB)/501(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 11.07.2024

NAME OF THE PARTIES: **POONA PETROLEUM COMPANY PRIVATE**
LIMITED VS SPECIFIC ALLOYS PRIVATE
LIMITED

Section 9 Sec. 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

IA 3584/2024-

1. Adv. Kamal Chheda for the Applicant is present.
2. Registry is directed to issue notice to the Respondent clearly intimating the next date of hearing by all available means (i.e. speed post/regd. Post and e-mail etc.) and file reply within two weeks after duly serving the copy to the other side at least two days before the next date of hearing.
3. List this mater on **31.07.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)
/Neeraj/

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)